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Title: Need to take action against the officials of an orphanage 'Smile Children' in Assam for reported involvement in sexual harassment of inmates.

\*SHRI RAMESHWAR TELI (DIBRUGARH): Hon'ble Madam Speaker, on 8.12.2015, two officials of an orphanage in the Dibrugarh district of Assam were arrested on the charge of sexual harassment of its juvenile inmates. It has been learnt that the Superintendent of the Children Home, "Smile Children", sexually abused 21 minor girls aged between, 5-18 years living in the orphanage for over a year. In this ghastly act, he was assisted by one lady, working in the same orphanage. The minor innocent girls were not only sexually exploited by the Superintendent but they were also shown adult contents which he used to download on his mobile phone. It is a shameful incident, madam, which has shaken the entire nation. The entire incident which continued for a prolonged period was brought to light by a teacher who came to know about the harrowing experience of the inmates after having interaction with them. I strongly condemn this heinous crime & demand exemplary punishment against the perpetrators of such a ghastly act, so that such incidents, never recur. Thank you.